

DEVINSU TRADING LIMITED

(CIN: L51900MH1985PLC036383)

Registered Office: 2, Floor-1, Plot-90/94, Zaveri Mansion, Shaikh Memon Street, Zaveri Bazar, Kalbadevi, Mumbai-400002, Maharashtra, India.
Contact No.: +91 98980 69723 | Email ID: devinsutrading@gmail.com | Website: www.devinsutrading.com

Open Offer for acquisition up to 1,52,880 fully paid-up equity shares having face value of ₹ 10 each representing 26.00% of Voting Share Capital of Devinsu Trading Limited ("Devinsu"/"Target Company") at a price of ₹ 355.00 per equity share from the public shareholders of the Target Company by Mr. Jaison Vijay Shah ("Acquirer 1"), Mr. Mukesh Kumar Bothra ("Acquirer 2") and Yora Gems & Jewellery Private Limited ("Yora"/"Acquirer 3") ("Acquirer 1", "Acquirer 2" and "Acquirer 3" hereinafter collectively referred to as "Acquirers"), pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirers, pursuant to and in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the Offer was made on Wednesday, May 27, 2026, in the following newspapers:

Publication	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition

1)	Name of the Target Company	:	Devinsu Trading Limited
2)	Name of the Acquirers	:	1. Mr. Jaison Vijay Shah ("Acquirer 1") 2. Mr. Mukesh Kumar Bothra ("Acquirer 2") 3. Yora Gems & Jewellery Private Limited ("Yora"/"Acquirer 3")
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Bigshare Services Private Limited
5)	Offer Details:	:	
	a) Date of Opening of the Offer	:	Monday, August 17, 2026
	b) Date of Closure of the Offer	:	Monday, August 31, 2026
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Wednesday, September 02, 2026

7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹ 355.00 per Equity Share		₹ 355.00 per Equity Share	
7.2.	Aggregate number of Shares tendered	Up to 1,52,880 Equity Shares ⁽¹⁾		Nil	
7.3.	Aggregate number of Shares accepted Up to	1,52,880 Equity Shares ⁽¹⁾		Nil	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 5,42,72,400 ⁽¹⁾⁽²⁾		NotApplicable	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Voting Share Capital	Nil NotApplicable		Nil NotApplicable	
7.6.	Shares acquired by way of Share Purchase Agreement ("SPA") • Number • % of Voting Share Capital	1,71,493 29.17%		1,71,493 29.17%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Voting Share Capital	1,52,880 ⁽¹⁾ 26.00%		Nil NotApplicable	
7.8.	Shares acquired after Detailed Public Statement ("DPS") • Number • Price Per Share • % of Voting Share Capital	Nil NotApplicable NotApplicable		Nil NotApplicable NotApplicable	
7.9.	Post Offer Shareholding of the Acquirers • Number • % of Voting Share Capital	3,24,373 55.17%		1,71,493 29.17%	
7.10.	Pre & Post offer Shareholding of the Public: • Number • % of Voting Share Capital	Pre-Offer 4,16,507 70.83%	Post Offer 2,63,627 44.83%	Pre-Offer 4,16,507 70.83%	Post Offer 4,16,507 70.83%

(1) Assuming full acceptance in the Open Offer.
(2) Excludes Brokerage and other charges.

- 8) The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and for the obligations under SEBI (SAST) Regulations, 2011.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated August 04, 2026.

Issued by the Manager to the Offer



Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996
404/1, The Summit, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumbai- 400 057
Tel. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
E-Mail ID: openoffer@markcorporateadvisors.com
Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com
SEBI Registration No.: INM000012128

For and on behalf of the Acquirers:

Sd/-	Sd/-	Sd/-
Jaison Vijay Shah ("Acquirer 1")	Mukesh Kumar Bothra ("Acquirer 2")	Mukesh Kumar Bothra Director DIN: 02309927

Place: Mumbai
Date: September 07, 2026